## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CA 740/16 in CP 271/16	and I		391/394	Apere Enterprise Storage Solutions India Pvt. Ltd.	

SL. NAME (IN CAPITAL)			SIGNATURE		
NO.	NO. & PHONE NUMBER		REPRESENTATION TO WHOM		
	Prema	Heetti	Ruc		

## ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. Counsel for Petitioner filed comments on the reports of ROC & RD. Standing Counsel requested time. List it on 10/01/2018.

Member (T)

Member (J)